## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH KOLKATA



O.A/350/149/2019 M.A/350/477/2019 M.A/350/523/2019

Coram.

Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

S.K. Verma, s/o M.P.Verma, residing at Flat No. 3002, SBI Officers Society, Sector 49D, Chandigarh, Pin – 160047 and presently posted as the Assistant Registrar, CESTAT, having the office at 7th Floor, Bamboo Villa, 169, AJC Bose Road, Kolkata – 700014.

--Applicant

Date of Order: 22.08.2019

## Versus

- 1. Union of India represented through the Secretary, Ministry of Finance, Department of Revenue, having the office at North Block, New Delhi, Pin 110001.
- 2. The Customs, Excises & Service Tax Appellate Tribunal, service through the Registrar, having the office at West Block, 2, R. K. Puram, New Delhi, Pin 110066.

--Respondents

For The Applicant(s):

In person

For The Respondent(s): Mr. T. K. Chatterjee, counsel

## ORDER (Oral)

## Per: Ms. Bidisha Banerjee, Member (J):

The applicant appears in person and seeks liberty to withdraw the present application with liberty to approach the Appellate Authority.

- Mr. T. K. Chatterjee, ld. counsel for the respondents is also present and does not object if such prayer is allowed.
- 2. Accordingly, the O.A as well as MAs is disposed of as withdrawn with liberty to approach the Appellate Authority within 2 weeks from the date of receipt of a copy of this order.
- 3. Letter dated 22.08.2019 is taken on record.

(Nandita Chatterjee) Member (A) (Bidisha Banérjee) Member (J)